

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP No. 261/98 ..... 199

C.D. Chawla & ors Versus U.O.S & ors

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|---------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 5-1-99        | <p><i>Opponent</i><br/>None present for the <del>first</del> even in the second round.<br/>Mr. B. P. Singh for Mr. N. K. Jain for Respondents.<br/>The applicants have not filed rejoinder in spite of repeated opportunities and also as per the direction given on 5-10-98. In view of the submissions made by the respondents' counsel on 5-10-98, this OA is dismissed in default for non-prosecution on the part of the applicants. Order accordingly.</p> <p align="right"><i>Ratan</i><br/>(Ratan Prakash)<br/>Judicial Member</p> <p align="center">bunat<br/>R<br/>tion is<br/>Case is<br/>ord.</p> <p>Office<br/>ed<br/>Com</p> <p>on Officer<br/>(Judicial)</p> |

*Copy for Sh. N. K. Jain (Advocate)  
Rel on behalf of Sh. N. K. Jain  
Am  
15/1/99*